

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:16
ANSWERED ON:01.12.2004
RESERVATION POLICY
Jena Shri Mohan;Prasad Shri Lal Mani

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of representations/requests received from 1.7.2003 to date from `All India Association for SC/ST and Physically Handicapped Peoples Upliftment` on reservation and to include reservation issue in Common Minimum Programme of Government;
- (b) whether any action has been taken on
- (a) above;
- (c) if so, the details of action taken and the reply given to Association;
- (d) if not, the reasons thereof; and
- (e) by when the action will be taken to sort out the issues?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): Representations have been received from the `All India Association for SC/ST and Physically Handicapped Peoples Upliftment` regarding implementation of reservation policy, filling up of vacancies reserved for the Scheduled Castes and Scheduled Tribes, enactment of law on reservation as stipulated in the National Common Minimum Programme.
- (b) & (c): Special Recruitment Drive has been launched to fill up vacancies reserved for the Scheduled Castes and the Scheduled Tribes in direct Recruitment quota as well as promotion quota. A Bill on Reservation in services is also under preparation.
- (d): Does not arise.
- (e): Action as at (b) and (c) shall be completed soon.